

3. On 4.2.1985, some subscribers came to the Hauz Khas Exchange for replacement of their old telephone directories. They were politely told that they may get their copies replaced from the Office of the Directory Officer at Eastern Court, New Delhi. But on their insistence, 174 copies were distributed to the subscribers on that day also.

4. 4,50,000 copies had been ordered for printing and the printer has supplied so far 2,45,000 copies only which are being distributed progressively. A copy of the new Directory is given free of charge in replacement of the old copy on production of the renewal coupon from the old copy. The Directory is also available on sale for Rs. 20/- per copy.

5. A supplement to Delhi Telephone Directory, 1984 containing telephone numbers of Ministers, Members of Parliament etc. corrected upto 30th March, 1985 is expected to be made available by June, 1985.

Proposal to Nationalise M/s. India Machinery Company Limited by West Bengal Government

459. SHRI ANAND PATHAK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received the proposal of Government of West Bengal to nationalise M/s. India Machinery Company Limited at Howrah in West Bengal ; and

(b) if so, the reaction of Government and when the proposal would be taken into consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : No specific proposal has been received from the Government of West Bengal for nationalisation of M/s. India Machinery Company Limited at Howrah.

Oil Exploration and Drilling Works in the On Shore Areas in Orissa

460. SHRIMATI JAYANTI PATNAIK : Will the Minister of PETROLEUM be pleased to state :

(a) whether Oil India Limited has undertaken Oil exploration and drilling works in the on-shore areas in Orissa ;

(b) if so, since when and the details of the works undertaken on shore so far ;

(c) whether additional on-shore areas in that State are proposed to be explored ; and

(d) if so, the likely time by which the additional work will be under-taken ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Exploration work has commenced in on-shore area of Orissa. The exploratory drilling is yet to commence.

(b) Details of the works undertaken are as follows :

(i) Acromagnetic surveys carried out in March/April, 78 ;

(ii) Geological Seismic Survey covering 3814 line kilometres was completed by September, 83 ;

(iii) The Seismic Survey data have been processed and interpreted ;

(iv) Four drilling locations have been identified and action has been initiated to acquire land for the sites.

(c) and (d) : Further exploration programme will depend on the results of the exploratory drilling.

Increase in Prices of Family Products of M/s. Glaxo Laboratories

462. SHRI ZULFIQUAR ALI KHAN: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the percentage increase in the prices of family products manufactured

by M/s. Glaxo Laboratories Delhi, during the last three years ;

(b) the quality control exercised by Government over the family products manufactured by M/s. Glaxo and over its distribution in Delhi market ; and

(c) the steps Government have taken to break the monopoly of M/s. Glaxo in the manufacture of Baby Food and other products manufactured by their Family Products Division ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) There is no specific classification as family products. However, Baby Food, High Protein Food and Weaning and Cereal Food, produced by M/s. Glaxo Laboratories may come under the term family products. There is neither any control nor any monitoring of the prices of these products. Hence no specific information over the variation in prices of these products is available.

(b) This Ministry is not exercising any control on quality or distribution of these family products. These have however conform to the standards and specifications under the Prevention of Food Adulteration Act or I.S.I. which are administered by the State Governments.

(c) Government have licensed several units for these items and M/s. Glaxo Laboratories do not hold monopoly for these items.

Setting up of Industries in Kerala with the help of Non-Resident Indians

463. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Kerala Government have submitted any scheme to the Union Government for setting up industries with the help of non-resident Indians working in the various Gulf countries ; and

(b) if so, the details thereof and the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise.

Industrialization of Backward Areas

464. SHRI K. KUNJAMBU : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any new scheme has been formulated for the speedy industrialization of backward areas in the country ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : The Scheme of incentives for Industrial Development of backward areas had been revised in April 1983. The details of the Scheme had been circulated *vide* Press Note dated 27.4.83, copies of which are available in Parliament Library. No new scheme has been finalised as yet.

Participation of Indian Companies in Oil Exploration

465. SHRI K. PRADHANI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have recently decided to allow some of the Indian companies to participate in oil exploration programme particularly in Bombay High ;

(b) if so, particulars of these companies and whether they have got the necessary know how, equipment and technical staff, for undertaking this venture ;

(c) whether this would involve any foreign collaboration or import of equipment or personnel ;